

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1859  
ANSWERED ON:29.11.2002  
SEBI GUIDELINES BY IPO  
BALIRAM

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the SEBI has announced/proposed to announce fresh guidelines for the issue of IPOs ;
- (b) if so, the details thereof; and
- (c) the time by which these guidelines put into force ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS(SHRI ANANDRAO V. ADSUL)

(a) to (c) The Securities and Exchange Board of India(SEBI) has not announced any fresh guidelines for the issue of IPO in the last 6 months.

SEBI has constituted a primary market Advisory Committee which makes recommendations to SEBI based on representations received from participants in the Primary Market regarding changes required in the SEBI (disclosure and investor protection) guidelines, 2000.

The suggestions made by this Committee are considered by SEBI and if required, amendments are carried out in the SEBI (DIP guidelines, 2000) from time to time.